

**LIST A**

**Dadheech Infrastructures Private Limited**  
**List of Creditors as on 26th June, 2023 (CIRP commencement date)**  
**(pursuant to claim drawn on or before 16.10.2023)**

**FINANCIAL CREDITORS - (SECURED)**

<b>SL. NO.</b>	<b>NAME OF CREDITORS</b>	<b>AMOUNT CLAIMED (IN INR)</b>	<b>AMOUNT OF CLAIMS ADMITTED* (IN INR)</b>	<b>SECURITY INTEREST</b>	<b>Voting Percentage</b>
1	SREI Equipment Finance Limited	2,24,46,29,140	2,24,25,41,158	As per Annexure I	66.68%
2	Paceman Sales Promotion Private Limited	52,67,87,439	52,67,87,439	As per Annexure II	15.66%
3	Norifox Vincom Private Limited	49,22,77,575	49,22,77,575	As per Annexure III	14.64%
4	Acetylene Trexim Private Limited	10,12,98,027	10,12,98,027	As per Annexure IV	3.01%
5	DD Infrastructures Private Limited	10,00,000	0		-
	<b>TOTAL (SECURED)</b>	<b>3,36,59,92,181</b>	<b>3,36,29,04,199</b>		<b>100%</b>

**SECURITY INTEREST\*****Annexure I****SREI Equipment Finance Limited****Primary Security**

A **a. Term Loan:** 1st Charge over the Asset including but not limited to any receivables thereto in a form satisfactory to SEFL upon the terms and conditions specified in this agreement .

	<b>Collateral Security</b>
	<b>a. Term loan :</b> If at any time SEFL is of the opinion that the security provided by the customer has become inadequate to cover the facility, then the customer to that shortfall shall provide and furnish to the SEFL, to its satisfaction, such additional security as may be acceptable to the company to cover such deficiency or outstanding liability.
C	<b>Guarantee</b>
	<b>Personal Guarantee:</b>
	1. Sanjeev Kumar Sharma

	<b>Annexure II</b>
	<b>Paceman Sales Promotion Private Limited</b>
A	<b><u>Primary Security</u></b>
	<p>1. All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/AHMEDABAD/PKG-25(R&amp;C)/01" (Designated Projects " ) are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Sales Promotion Private Limited &amp; Norfiox Vincom Private Limited.</p> <p>2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.</p> <p>3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodore Pvt. Ltd. Balanced Commodore Pvt. Ltd, Rajmahal Commodore Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., &amp; Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.</p> <p>4. All Plant, Machinery, equipment, stock, goods, and vehicles in use for the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Sales Promotion Private Limited &amp; Norfiox Vincom Private Limited.</p>

**Annexure III**

**Norifox Vincom Private Limited**

**Primary Security**

1. All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/AHMEDABAD/PKG-25(R&C)/01" (Designated Projects " ) are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited & Norfiox Vincom Private Limited.
2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.
3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodeal Pvt. Ltd. Balanced Commosale Pvt. Ltd, Rajmahal Commodeal Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., & Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.
4. All Plant, Machinery, equipment, stock, goods, and vehicles in use foor the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited & Norfiox Vincom Private Limited.

**Annexure IV**

**Acetylene Trexim Private Limited**

1. All amount on any account receivables in respect of the projects of "Dadheech " DG Map/ PHASE-II/KAPURTHALA/KPG-40/133/E8" and DGMAP PHASE II/AHMEDABAD/PKG-25(R&C)/01" (Designated Projects " ) are given as security and charged towards the repayment of said outstanding loan and interest thereon and all further loans and advances that may be made hereafter and interest thereon and for payment of all costs and expenses connected thereto including for recovery of the same by Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited & Norfiox Vincom Private Limited.
2. Personal Guarantee of present Directors and the Company Dadheech Infrastructures Private Limited.
3. Guarantee of Dreamland Construction Pvt. Ltd, Sanjeevani Vinimay Pvt. Ltd, Fastrack Commodeal Pvt. Ltd. Balanced Commosale Pvt. Ltd, Rajmahal Commodeal Pvt. Ltd, Timely Tradecom Pvt. Ltd., Virat Merchandise Pvt. Ltd., Ishayu Vintrade Pvt. Ltd., Safelift Mercantile Pvt. Ltd., Manimudra Vintrade Pvt. Ltd., & Fairway Sales Pvt. Ltd., and the securities provided by such guarantors.
4. All Plant, Machinery, equipment, stock, goods, and vehicles in use for the designated projects are hypothecated to Acetylene Trexim Private Limited, Paceman Salaes Promotion Privagte Limited & Norfiox Vincom Private Limited.